

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 451
TO BE ANSWERED ON 19TH JULY, 2016

RENTED GODOWNS

451. SHRI AJAY MISRA TENI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the available storage capacity of FCI against the procurement target of rice and wheat in Uttar Pradesh is low;
- (b) if so, the details thereof indicating the total covered and open storage capacity available in the State;
- (c) whether despite the utilization of storage capacity available in the State about 30 lakh tonnes of foodgrains are kept in the rented godowns and most of these godowns are owned by trading mafia who misuse these godowns to deny the benefits of the Government schemes to the bonafide beneficiaries;
- (d) if so, whether the Government proposes to construct new godowns as per its procurement needs; and
- (e) if so, the details of the action plan finalised for the purpose?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a)& (b): No, Madam. Sufficient storage capacity is available in Uttar Pradesh (UP) region with Food Corporation of India (FCI) and state agencies for meeting procurement targets. The total capacity of covered & open storage in the form of Cover and Plinth (CAP) facilities currently available in UP with various agencies as on 30.06.2016 is as under :-

Storage Agency	Covered Capacity (in Lakh MT)	CAP Capacity (in Lakh MT)	TOTAL (in Lakh MT)
FCI	14.95	5.19	20.14
CWC #	8.20	0	8.20
SWC \$	19.44	0.65	20.09
PEG *	12.53	0	12.29
Total	55.12	5.84	60.96

Central Warehousing Corporation.

\$ State Warehousing Corporation.

* Constructed and hired under Private Entrepreneurs Guarantee (PEG) Scheme.

(c), (d) & (e): In view of reply to (a) & (b) given above, question does not arise.
